

- (i) G.S.R. 279(E) published in Gazette of India dated the 15th May, 1975 together with an explanatory memorandum.
- (ii) G.S.R. 283(E) published in Gazette of India dated the 19th May, 1975 together with an explanatory memorandum.
- (iii) G.S.R. 298(E) published in Gazette of India dated the 27th May, 1975 together with an explanatory memorandum.
- (iv) G.S.R. 299(E) to G.S.R. 302(E) published in Gazette of India dated the 27th May, 1975 together with an explanatory memorandum.
- (v) G.S.R. 303(E) published in Gazette of India dated the 27th May, 1975 together with an explanatory memorandum.
- (vi) G.S.R. 318(E) and 319(E) published in Gazette of India dated the 3rd June, 1975 together with an explanatory memorandum.
- (vii) G.S.R. 322(E) published in Gazette of India dated the 5th June, 1975 together with an explanatory memorandum.
- (viii) G.S.R. 706 published in Gazette of India dated the 7th June, 1975 together with an explanatory memorandum.
- (ix) G.S.R. 707 published in Gazette of India dated the 7th June, 1975 together with an explanatory memorandum.
- (x) G.S.R. 326(E) published in Gazette of India dated the 9th June, 1975 together with an explanatory memorandum.
- (xi) G.S.R. 732 published in Gazette of India, dated the 14th June, 1975 together

with an explanatory memorandum.

- (xii) G.S.R. 766 and 767 published in Gazette of India dated the 21st June, 1975 together with an explanatory memorandum.
- (xiii) G.S.R. 285(E) published in Gazette of India dated the 30th June, 1975 together with an explanatory memorandum.
- (xiv) G.S.R. 373(E) published in Gazette of India dated the 1st July, 1975 together with an explanatory memorandum.
- (xv) G.S.R. 397(E) published in Gazette of India dated the 3rd July, 1975 together with an explanatory memorandum. [Placed in Library. See No. LT-9767/75].

**CENTRAL WARE HOUSING CORPORATION
(AMENDT.) RULES, 1975**

**THE MINISTER OF STATE IN THE
MINISTER OF AGRICULTURE AND
IRRIGATION (SHRI ANNASAHIB
P. SHINDE):** I beg to lay on the Table a copy of the Central Warehousing Corporation (Amendment) Rules 1975 (Hindi and English versions) published in Notification No. G.S.R. 683 in Gazette of India dated the 31st May, 1975, under sub-section (3) of section 41 of the Warehousing Corporations Act, 1962. [Placed in Library. See No. LT-9768/75].

**ANNUAL ACCOUNTS OF MADRAS AND
MORMUGAO PORT TRUSTS FOR 1973-74
AND MERCHANT SHIPPING (TONNAGE
MEASUREMENT OF SHIPS) AMENDMENT
RULES, 1975**

**THE MINISTER OF STATE IN THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI H. M. TRI-
VEDI):** I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English